

**Calling attention motion**—“Fear and Anxiety in the minds of Goan Public, in view of stoppage of time-bound compensation on GST received so far from the central Government. The steps government wants to take to save the economy of the state and road map ahead.”

- 1) The state of dependence on compensation by the state of Goa in the report has been quoted to be compensation as a percentage of SGST. However, this is a grossly incorrect measure of dependence on the compensation amount.

Period	Compensation received for the year (Rs. Cr)	SGST (Rs. Cr)	Total Revenue (SGST+IGST+VAT) (Rs. Cr)	Total Revenue Receipts for the state( Rs. Cr)	Compensation as a % of SGST	Compensation as a % of Total Revenue of the GST Department	Compensation as a % of Total revenue Receipts of the State
2017-18	252	918.45	3399.85	11053.52	27.44	7.41	2.28
2018-19	476	1420.95	3556.08	11437.98	33.50	13.39	4.16
2019-20	818.7	1484.49	3468.79	11297.52	55.15	23.60	7.25
2020-21	1652	1079.96	3008.54	10440.29	152.97	54.91	15.82
2021-22*	1758	1417.66	4402.08	14901.5	124.01	39.94	11.80
2018-2021	2946.7	3985.4	10033.41	33175.79	73.94	29.37	8.88

In this regard, following is brought to the notice of august assembly:

- SGST is only one part of revenue (around 1/3<sup>rd</sup> of total revenue) of GST Department whose recurring revenue which would shall continue in future as well includes SGST, IGST and VAT from Petrol & alcohol.
  - If the compensation is seen as a percentage of total earnings of the department, it is around 29% for the period 2018-21.
  - Further, if seen as a percentage of total revenue receipts of the state which is most correct measure for checking dependence on compensation, it is around 8.88% for the period 2018-2021 and 11.79% for 2022.**
- It is further brought to the notice of the house that the 5-year period quoted in includes 2 year COVID period which is an abnormal period in itself and should not be taken for analysis purpose.
  - It is further informed the Compensation was based on an assumed annual growth of 14% of revenue on a year on year basis. However, the actual growth of taxes was around 7.5%-8% in the post GST regime due to the new system and COVID years. Thus, the compensation received actually allowed the state to sale through the tough COVID times.
  - The system has now stabilized and **2021-22 and 1st quarter has shown a growth of >40% in revenue of the Department consistently over the last 1.5 years.** The compensation amount of Rs. 1291 cr. for the year 2021-22 has already been received from the center and with the growth numbers as per the 1<sup>st</sup> quarter, the revenue collections for the year are ahead of the budgeted targets.

Revenue Collections (GST Department) (SGST+IGST+VAT) excluding compensation	In Rs. Cr
2017-18	3400
2018-19	3556.08
2019-20	3468.79
2020-21	3272.91
2021-22	4303
2022-23 (Apr-Jun)	1389.76

- It is further informed that the issue was raised by state of Goa adequately in GST Council by my nominee in the last meeting of GST Council for special support for smaller states from the Central Government. However, with the growth in taxes coupled with intelligent monitoring through systemic interventions and measures being taken for expenditure management and revenue augmentation by the state, there is no question of any fear and anxiety for anyone in this regard.